

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) :

(a) to (d). No, Sir. The matches to be played in the Asia Cup Football to be held at Colombo in August, 1985, will be purely of club level. Due to constraint on resources, it would not be possible for Doordarshan to telecast them.

Installation of Community TV Set at Gram Panchayat Level

840. **SHRI PURNA CHANDRA MALIK :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal to install a Community TV set at the Gram Panchayat level;

(b) whether Government would share the cost of the set with the State Governments;

(c) whether this issue was raised at the meeting of the Information Ministers in New Delhi on 18th June, 1985; and

(d) the names of the States which raised this issue ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) :

(a) State Government have been requested to draw up ambitious plan for expansion of community viewing scheme in their states taking advantage of the increased coverage to 70% of the population of the country at the end of the 6th Plan, with the objective of having atleast one community viewing TV set in each Panchayat in the VIIIth Plan period.

(b) No, Sir, except for North East Region for which a special scheme is under consideration.

(c) Yes, Sir.

(d) The States/Union Territories like Assam, Andhra Pradesh, Andaman Nicobar, Bihar, Mizoram, Orissa, Rajasthan, Sikkim, Tamil Nadu, West Bengal etc. had raised this issue.

Amendments in PF, ESI and Gratuity Laws

841. **SHRIMATI JAYANTI PATNAIK :**

Will the Minister of LABOUR be pleased to state :

(a) whether Government have a proposal to make some amendments in the existing laws in order to compel managements to make statutory payments like provident, ESI and gratuity regularly;

(b) if so, when such amendments are going to be brought forward; and

(c) the steps taken in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Certain proposals for amendment of the Employees' Provident Funds and Miscellaneous Provisions Act, the Employees' State Insurance Act and Payment of Gratuity Act are under consideration of the Government;

(b) and (c). It is difficult to indicate the precise time by which the amendment bills are likely to be brought forward. However, efforts are being made to finalise the proposal.

Utilisation of Vacant Land Opposite to Higher Secondary School, Madipur, New Delhi

842. **SHRI BANWARI LAL BAIKWA :** Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4722 on 9 August, 1982 regarding utilisation of vacant land opposite to Higher Secondary School, Madipur, New Delhi and state :

(a) details of the plans proposed for utilisation of the land;

(b) the time likely to be taken to implement the plan ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) The vacant land opposite to Higher Secondary School in Madipur which was proposed to be utilized by DDA for Janta Houses with connected facilities earlier, has now been earmarked for construction of Self-Financing Scheme category-II and LIG Houses. The detailed layout/building plans for SFS for Category-II Houses has already been finalised after feasibility check-up. The layout plans with an area of 3.3 HAC provides for 356 four storayed Houses.